

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.3614 of 2018

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Purnendu Sharan, Advocate
For the Res. Nos.1 & 2 : Ms. Shrestha Mehta, A.C. to S.C. II
For the Res. Nos.3 & 4 : Mr. Diwakar Upadhyay, Advocate

05/06.09.2021 The present writ petition is taken up today through Video conferencing.

After some argument, learned counsel for the petitioner, prays for an adjournment to bring on record the petitioner's Board (Class-X) Certificate issued by the Bihar School Examination Board containing his date of birth.

In view of the said prayer, put up this case under the heading "**For Admission**" after four weeks.

(Rajesh Shankar, J.)

Rohit